

Loans granted by Nationalised Banks for Small and Cottage Industries in Himachal Pradesh

1886. PROF. NABAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) the number of persons who applied for loans for small and cottage industries from the nationalised banks in each one of the 12 districts of Himachal Pradesh during the calendar year 1975; and

(b) the number of persons, district-wise, who were sanctioned these loans alongwith the number of cases rejected and those which are still pending?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF

REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):

(a) and (b). The present system of data reporting does not provide for compilation of data relating to the number of persons who have applied for loans for small and cottage industries and the number of such applications sanctioned and rejected by the banks or pending with them. However, available district-wise data which relate to the number of borrowal accounts and the total outstanding advances of scheduled commercial banks to small scale industries in the State of Himachal Pradesh as at the end of June 1974 are set out in the attached statement.

Statement

(Amount in thousands of rupees)

Sr. No.	District	No. of borrowal accounts	Amount outstanding
1	Bilaspur	5	62
2	Chamba	3	73
3	Hamirpur	18	59
4	Kangra	60	3592
5	Kulu	32	341
6	Mandi	18	141
7	Simla	177	5253
8	Sirmour	14	1536
9	Solan	86	2909
10	Una	12	1056
State Total		425	15042

Note:—Progress in respect of Kinnaur and Lahul and Spiti is reflected in districts out of which these have been charged out.